

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 275 of 2013**

**Dated : 1<sup>st</sup> September, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Mangalore Electricity Supply Co. Ltd. ... Appellant(s)**

**Versus**

**M/s. AMR Power Pvt. Ltd. & Anr. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. S.S. Naganand, Sr. Adv.  
Mr. Shodhan Babu**

**Counsel for the Respondent(s) : Mr. B.Subrahmanya Prasad**

**ORDER**

We have heard the Learned Senior Counsel for the Appellant. Written submissions have been filed by the Learned Senior Counsel and Learned Counsel for both the parties after serving copy on the other side.

**Judgment is reserved.**

**(Rakesh Nath)  
Technical Member  
mk/js**

**(Justice M. Karpaga Vinayagam)  
Chairperson**